

(28)

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No. 1384/(MAH)/2017

CORAM: Present: SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 19.12.2017

NAME OF THE PARTIES: Mitcon Consultancy & Engineering Services Pvt. Ltd.
V/s.
MV Sugar and Infrastructure Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No. NAME DESIGNATION SIGNATURE

26 Bhansat Gollai Advocate
for Respondent
TIBY
Tejesh Datta &
Associates

26 Chaitanya Nikte
Advocate for
Petitioner

CP No.1384/ I&BP/NCLT/MB/MAH/2017

For the parties have reported that they explore the possibility for
compromise, at their request, list this matter on 8.1.2018 for reporting
settlement.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)